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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal.No. 490/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company		Rupayan Reality Pvt.Ltd.-Vs-Registrar of Companies, W B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

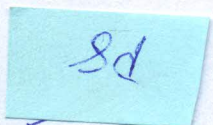
CS ARVIND KUMAR MISHRA

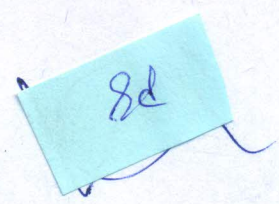
Arvinda.
4/01/2018

ORDER

Ld. Counsel for the appellant is present.

Heard. Reserved for order.


 (Jinan K.R.)
 Member (J)


 (V.P.Singh)
 Member (J)